

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar.

Notification.
Srinagar, 21ST September, 2022

S.O 451.— In exercise of powers conferred by section 4 of the Juvenile Justice (Care and Protection of Children) Act, 2015 and in partial modification of notification S.R.O. 583 of 2019 dated 11-10-2019, the Government hereby appoint the Presiding Officers of the following Courts as Principal Magistrates for the Juvenile Justice Boards shown against each, in addition to their own assignments till further orders:

S. No.	Name of the Court	Name of the Juvenile Justice Board
01	District Mobile Magistrate (T), Udhampur.	Principal Magistrate Juvenile Justice Board, Udhampur
02	Munsiff, Reasi	Principal Magistrate Juvenile Justice Board, Reasi
03	Sub-Judge, Batote	Principal Magistrate Juvenile Justice Board, Ramban
04	Munsiff/Additional Mobile Magistrate, Samba	Principal Magistrate Juvenile Justice Board, Samba
05	Sub Judge/Special Mobile Magistrate, Poonch	Principal Magistrate Juvenile Justice Board, Poonch
06	Sub Judge/ Special Mobile Magistrate, Kathua	Principal Magistrate Juvenile Justice Board, Kathua
07	Sub Judge/ Special Mobie Magistrate, Budgam	Principal Magistrate Juvenile Justice Board, Budgam
08	Munsiff, Shopian	Principal Magistrate Juvenile Justice Board, Shopian
09	Munsiff, Kupwara	Principal Magistrate Juvenile Justice Board, Kupwara
10	Munsiff, Pulwama	Principal Magistrate Juvenile Justice Board, Pulwama
11	Munsiff, Sumbal	Principal Magistrate Juvenile Justice Board, Bandipora

By order of the Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated. 21-09-2022.

No: Law-Jud/29/2022-10.

Copy to the:-

1. Ld. Advocate General, J&K, Srinagar.
2. Principal Secretary to the Lieutenant Governor.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.

Revised
Udhampur

4. Commissioner Secretary to Government, Social Welfare Department.
5. Secretary to Government, General Administration Department.
6. Registrar General, High Court, of Jammu and Kashmir and Ladakh, at Srinagar. This is with reference to his letter No. 31783/RG/GS dated 20-09-2022.
7. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir and Ladakh, Srinagar.
8. Director, Archeology, Archives and Museums, J&K, Srinagar.
9. All Principal District and Sessions Judges.
10. All District Development Commissioners.
11. All concerned Judicial Officers.
12. General Manager, Ranbir Government Press, Srinagar for publication in an extraordinary issue of Government Gazette.
13. In-charge Website, Department of Law, Justice & PA.
14. S.O Section, Department of LJ&PA (w. 7. s.c).
15. Concerned file.

Reyaz Ali Bhat
21-09-22

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

U. H. Bhat
21-09-2022.